

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 221**  
ANSWERED ON 02.02.2021

DELAY IN PAYMENT UNDER MGNREGS

221. MS. DIYA KUMARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken/is likely to take steps to avoid multiple data entry under the Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS);
- (b) if so, the details thereof;
- (c) the steps taken and/or being taken by the Ministry to resolve the issue of delay in payment due to the absence of data entry under the said Scheme; and
- (d) the steps taken/being taken by the Ministry to resolve issues that are being caused due to poor technical and internet connections in relation to the said Scheme?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) to (d): The Mahatma Gandhi NREGS is implemented on an end-to-end integrated transaction based Management Information System platform called NREGAssoft, which monitors all aspects relating to planning, administrative and technical approval of the scheme, issue of job cards, acceptance of demand, issue of muster roll, measurement, approval of payment and finally payment to the beneficiary through a Direct Benefit Transfer- Public Financial Management System platform. During current financial year 2021-21 (as on 26.01.2021), the Ministry has released Rs. 88378.53 crore to the States & UTs for implementation of Scheme and around 97.97% Fund Transfer Orders have been generated within specified 15 days.

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